

“Porur Lake is a jungle of medical waste; Will the Chief Minister intervene and put an end to it?”



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Porur - Residents of Porur Lake have been severely affected due to the continuous dumping of hazardous medical waste.

The people of the area have demanded that Tamil Nadu Chief Minister Stalin intervene directly in the matter and find a solution to the problem. Porur Lake is one of the important water bodies in Chennai. However, due to the debris dumped in the lake, the water of the lake is getting polluted day by day. In particular, garbage collected in the village of Ayyappancheri has been dumped at the mouth of the lake in the Koluthuvancheri area for many years. In this regard, the news was published in our newspaper in February last year. Based on this, the Southern

Session of the National Green Tribunal filed a case and inquired. To permanently stop the dumping of garbage in Porur Lake, Ordered. A committee comprising the Tiruvallur District Collector, Water Resources Authority, Public Works Department, State Pollution Control Board, Chennai Corporation was set up to study the condition of Porur Lake. Residents of Ayyappanthangal and Maduram Nagar have lodged a complaint with the State Pollution Control Board. Subsequently, the medical waste was unknowingly dumped and closed. Recently, debris dumped in the lake was set on fire. When the fire was put out by the locals, the continuous dumping of medical waste there was shocking. The whole body shield is heavily shed. The people of the area complained about this and no action was taken.

The people of the area have demanded that in the interest of the public, the concerned ministers and the Chief Minister should directly intervene and find a permanent solution to the problem. There has been an increase in the dumping of medical waste in water bodies in the suburbs of Chennai. Like Porur Lake, medical waste is dumped in Mudichur Lake. When complaining, medical waste is disposed of. No action is taken after that. Thus, the social enemies continue to engage in this activity with courage. As a result, the environment and groundwater are polluted and the lives of the people in the surrounding area are at risk. V. Pukalvendan, social activist. We have complained to various departments to prevent the dumping of garbage and medical waste in the lake. The petition has also been filed in the Chief Minister's private unit. So far no action has been taken. If this is the case with Porur Lake, which is centrally located in Chennai, then there is no need to mention other water bodies.

V. Pattabhiraman, Vice President, Maduram Nagar Residents' Union. It is the duty of the hospitals to collect the medical waste through the Biomedical Waste Management Center, also known as 'Bio Medical Waste Management'. It is the duty of the respective hospitals to separate the medical waste and hand it over to the Biomedical Waste Management Center. By law, a hospital can only be allowed to operate if these procedures are followed properly. If this is followed properly, the above complaints will not arise. How to separate quality? In hospitals, disinfected biomedical waste is collected in red, yellow, blue, and black baskets. Plaster, mask and gloves will be collected. Biodegradable waste such as yellow basket, cut human organs, and placenta previa will be collected. Will be collected.